

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). The Coast Guard Perspective Plan was drawn up in 1978 for balanced development and growth of CG by the end of the century. It included proposals for acquisition of ships and aircraft, recruitment and training and manpower and the establishment of requisite shore support facilities.

In 1987, in view of the changed situation, a revised 15 year perspective plan for the CG upto the year 2000 AD was prepared. In tune with the long term perspective plan, a five year Coast Guard Development Plan has been approved by the Government fully taking into account the requirements of user agencies and the need for intensive coastal surveillance.

During the plan period, 1992-97, a number of ships/boats and aircraft are planned for induction.

[*Translation*]

Cases Pending in Supreme Court/High Courts

*1564. SHRIMATI GIRIJA DEVI : Will the PRIME MINISTER be pleased to state :

(a) the number of cases filed in Supreme Court and various High Courts during the year 1993-94, court-wise; and

(b) the number of cases disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) and (b). The information furnished by the Registries of 9 High Courts is given below :

Sl. No.	Name of the High Court	Number of cases filed in 1993-94	Number of cases disposed of in 1993-94
1.	Bombay*	97,372	96,722
2.	Delhi	55,844	45,164
3.	Himachal Pradesh	13,624	10,266
4.	Gauhati	14,523	12,697
5.	Karnataka	64,300	40,740
6.	Kerala	32,869	23,724
7.	Madhya Pradesh	30,712	23,375
8.	Punjab & Haryana	91,363	69,652
9.	Rajasthan*	52,695	43,562

* Figures for the period 1. 1. 1993 to 31. 12. 1993.

Similar information in respect of Supreme Court and remaining 9 High Courts is being collected from the Registry of these Courts and will be laid